7

BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 42/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2017

Name of the Company:

Spectrum Trimpex Pvt. Ltd.

V/s.

Anil Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankrupcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION REF

REPRESENTATION

SIGNATURE

1 Rahil. P. Jain

Advocate.

Petitioner

2. Kunel J. Vyas

Advocate

Respondent

where.

<u>ORDER</u>

Learned Advocate Mr. Rahil Jain present for Financial Creditor/ Petitioner. Learned Advocate Mr. Kunal Vyas present for Respondent.

At request of both sides Counsel on the ground of settlement.

List the matter on 19.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 12th day of July, 2017.